

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

20. IA 2300/2023 inC.P.(IB)-4676(MB)/2018

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 10.11.2023**

**NAME OF THE PARTIES:- Arun Kapoor ...Applicant**  
**IN THE MATTER OF**  
**Kalyan Janata Sahakari Bank Ltd**  
**V/s**  
**CicilBiochem Private Limited**

**Section:9of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

**IA 2300 of 2023:-** Counsel, Devashish Godbole a/w Omakr Kanegaonkar appeared for the Applicant, Counsel, Anuj Joglekar appeared for the Applicant through VC and Counsel, Arjun Sathees appeared for the RP/Respondent. Heard, Counsel for the parties for a considerable time and **Reserved for Orders.**

**Sd/-**

**ANIL RAJ CHELLAN**  
**Member (Technical)**

*ANKIT*

**Sd/-**

**KULDIP KUMAR KAREER**  
**Member (Judicial)**